

**GOVERNMENT OF INDIA
WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION
LOK SABHA**

UNSTARRED QUESTION NO:3977

ANSWERED ON:10.08.2017

National River Ganga (Rejuvenation, Protection and Management) Bill, 2017

Chinnaraj Shri Gopalakrishnan

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:

- (a) whether the panel appointed by the Union Government has drafted a bill named as the National River Ganga (Rejuvenation, Protection and Management) Bill, 2017;
- (b) if so, the details and the salient features thereof; and
- (c) the time by which it is likely to be introduced/passed/implemented?

Answer

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION

(DR. SANJEEV KUMAR BALYAN)

(a) to (c) Ministry of Water Resources, River Development and Ganga Rejuvenation constituted a Committee vide Office Memorandum dated 21.07.2016 under chairmanship of Justice (Retired) Giridhar Malviya for preparation of Draft Act on river Ganga.

The Committee has submitted Draft Bill titled "The National River Ganga (Rejuvenation, Protection and Management)" Bill, 2017 on 12.04.2017. The Bill seeks to address the critical issues of cleanliness (Nirmalta) and uninterrupted environmental flow (Aviralta) pertaining to National River Ganga besides making corresponding provisions to lay accountability and responsibility of the authorities concerned for ensuring protection and rejuvenation of river Ganga. No time limit for introduction of the Bill has been envisaged so far.
